

(2)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. NO. 379/2000

New Delhi this the 29th day of February, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V. K. MAJOTRAY, MEMBER (A)

Nathi Ram S/O Surta Singh,
R/O Kachchi Garhi, Kuan Mohalla,
Balmiki Basti, Distt. Rohtak,
Haryana. Applicant

(None present)

-Versus-

1. Union of India through
General Manager, Northern Railway,
Baroda House,
New Delhi.
2. Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi.
3. Divisional Mechanical Engineer,
Northern Railway,
State Entry Road,
New Delhi.
4. Coaching Depot Officer,
Northern Railway, Nizamuddin,
New Dehi. Respondents

O R D E R (ORAL)

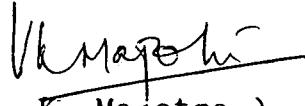
Shri Justice Ashok Agarwal :

Against an order of the disciplinary authority issued on 25.10.1999 removing the applicant from service on the ground of unauthorised absence, applicant has preferred a representation to the Senior Mechanical Engineer on 16.11.1999. In our view, ends of justice would be met by disposing of the present O.A. with a direction to the aforesaid Senior Mechanical Engineer to treat the representation as an

[Signature]

appeal and to dispose of the same expeditiously and within a period of three months from the date of service of this order.


(Ashok Agarwal)
Chairman


(V. K. Majotra)
Member (A)

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